

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4486**

**TO BE ANSWERED ON WEDNESDAY, 29<sup>th</sup> MARCH, 2017**

**AMENDMENT OF ARTICLE 370**

4486. DR. RATNA DE (NAG):

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to 'Amend or Remove article 370' related to Jammu & Kashmir in the near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether this will help in providing equitable justice to the people of the State and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P.CHAUDHARY)**

(a): At present, there is no such proposal under consideration of the Government.

(b) to (d): Do not arise.

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